

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

OA.No./21/343/2018  
Dated: 22/6/2018

BETWEEN:

Dr. Santhi Prakash,  
W/o. Dr. SGR. Prakash, Gr. B,  
Aged about 52 years,  
Director, Ali Yavar Jung National Institute for the  
Hearing Handicapped (AY JNISHD), SRC,  
Secunderabad.

..... Applicant

AND

1. Union of India rep. by its  
Secretary, Department of Empowerment of Persons  
With Disabilities, Ministry of Social Justice &  
Empowerment, 5<sup>th</sup> Floor, B Wing,  
Pt. Deendayal Antodaya Bhavan,  
CGO Complex, New Delhi – 110 003.
2. The Joint Secretary (DEPWD) and  
Chairperson, EC, Ali Yavar Jung National  
Institute for the Hearing Handicapped (AYJNISHD),  
K.C. Marg, Bandra Reclamation, Bandra (W) Road,  
Mumbai, Maharashtra.
3. The Director, Ali Yavar Jung National Institute of Speech  
And Hearing Disabilities (Divyangajan),  
KC Marg, Bandra Reclamation, Bandra (W),  
Mumbai – 400 050, Maharashtra.

..... Respondents

Counsel for the Applicant : Mr. M. Srikanth, Advocate

Counsel for the Respondents : Mr. R.V. Mallikarjuna Rao, Addl. CGSC

**CORAM**

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member  
Hon'ble Mrs. Minnie Mathew, Admin Member

**ORAL ORDER**

{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

Learned counsel appearing for the applicant seeks to withdraw the OA with leave to file a Writ Petition before the Hon'ble High Court. He is permitted to do so.

2. The O.A. is dismissed as withdrawn with liberty to file Writ Petition before H on'ble High Court. No costs.

(MINNIE MATHEW)  
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)  
JUDL. MEMBER

Dated the 22<sup>nd</sup> June, 2018  
(Dictated in the Open Court)

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